

"bad necessarily to be opened in tents in the existing buildings on a double shift basis. This naturally resulted in deterioration of the teaching efficiency of the schools. Every effort is now being made to provide proper school buildings as early as possible. A phased programme for construction of school buildings has been drawn up in the Second Five Year Plan. During the current year itself it is proposed to construct 48 school buildings. The Delhi Municipal Corporation and other Local Bodies are also making every effort to provide proper buildings for their schools. The Delhi Municipal Corporation hope to provide at least temporary structures for all their schools at present housed in tents by the end of the current year.

2. The criticism regarding introduction of Basic Education is baseless. The system of Basic Education is the approved pattern of elementary education and its extension to the city schools is the most natural thing that should happen.

3. As regards criticism about the transfers of teachers it is true that there have been some transfers in the recent past, but they were entirely due to the upgrading of Middle Schools into Higher Secondary Schools from the Government to the Delhi Municipal Corporation and replacement of unqualified teachers. Such transfers were inevitable.

SHRI JUGAL KISHORE: Sir, the statement shows that there is considerable shortage of school buildings in Delhi. May I know, Sir, whether there is shortage of teachers too in the schools?

DR. K. L. SHRIMALI: Well, Sir, some shortage was there with regard to science teachers, but I was told by the Director that he was making efforts to fill up these posts, and I expect most of these posts must have been filled up by this time. I do not have the full information at this time.

SHRI JUGAL KISHORE: May I know, Sir, the number of boys and girls in Delhi schools and the number of teachers?

DR. K. L. SHRIMALI: There was some report in the "Times of India" by their Staff Reporter. I have no information with regard to that statement. But if the hon. Member goes on asking questions with regard to space, number of children, etc., he will have to give me separate notice for that.

SHRI JUGAL KISHORE: May I know, Sir, whether there is any arrangement for sports for the school children?

DR. K. L. SHRIMALI: Most of the schools have some kind of arrangement though it may not be satisfactory because many of the schools have no playgrounds. This is a great problem in Delhi. There is not much space.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, what effort the Director of Education is making to make up the deficiency of teachers?

DR. K. L. SHRIMALI: I have already answered that question.

IRON AND STEEL ADVISORY COUNCIL

*360. SHRI M. P. BHARGAVA: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) the main decisions taken by the Iron and Steel Advisory Council at its meeting held on the 6th February, 1960; and

(b) what steps are being taken to implement those decisions?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

(a) and (b) Being the inaugural meeting, there was only a general exchange of view points on various aspects and problems facing the steel industry and trade from the over-all

angle, such as development of raw materials, regulation and planning of production of all units, training of technical personnel, rail transport for movement of raw materials and finished steel, relaxation of distribution controls and the question of reduction of prices.

SHRI M. P. BHARGAVA: May I know, Sir, how often this Advisory Council would be meeting in a year?

SARDAR SWARAN SINGH: No firm decision on that has been taken, but I presume that it will be advantageous to have a meeting once in six months or so. There are no strong views on that.

SHRI MAHESWAR NAIK: May I know, Sir, who are the people constituting this Council?

SARDAR SWARAN SINGH: There are two ex-officio members, namely, the President, Federation of Indian Chambers of Commerce and Industry, and the President, Associated Chambers of Commerce and Industry or his nominee; then, not more than 21 members nominated by the Government of India who are in its opinion capable of representing the interests of producers, consumers, trade, mining and allied industries; eight representatives of the concerned Ministries of the Government of India; Secretary, Ministry of Iron and Steel and the Iron and Steel Controller as its Member-Secretary.

SALE OF PETROL AND DIESEL OIL IN CAR NICOBAR

*361. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that petrol and diesel oil was sold in Car Nicobar by Government; and

(b) whether the licence of selling petrol and diesel oil was recently granted to M/s. R. Akhooji Jadwet & Co.?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT) : (a) and (b) Information is being collected and will be laid on the Table.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether permission of the Municipal Board was taken for storing petrol which is required under the Andaman and Nicobar Municipal Board Regulations?

SHRI GOVIND BALLABH PANT: We have to make enquiries. I am not in a position to give any information about this question.

SHRIMATI SAVITRY DEVI NIGAM: Is it a fact that before granting this, licence to Messrs. Akhooji Jadwet and Company, the Government was selling the diesel oil and if the answer is in the affirmative, may I know the profit that the Government was making?

SHRI GOVIND BALLABH PANT: The Government has been in a way selling about 3,700 gallons from the days when the Andaman and Nicobar Islands formed part of the penal settlement, but there has been considerable increase in the demand from the public and . . .

SHRIMATI SAVITRY DEVI NIGAM: May I know if . . .

MR. CHAIRMAN: He has not replied the answer. You are in such a hurry.

SHRI GOVIND BALLABH PANT: ... it was found by the Government that it could not carry on its business itself. So there was an agent there of Burma Shell, known as Messrs. Sukh Ram and Sons, who were asked to take it up but they said that they were not able to do so. They were then in the lookout for someone else and perhaps Akhooji Jadwet and Company had applied for that and afterwards they have been given some place for this purpose but, as I said, I am not yet in a position to answer the question fully.